GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA STARRED QUESTION NO. 142 TO BE ANSWERED ON 26-07-2017

Minority Status to Jews

*142. SHRI PRASUN BANERJEE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has any plan of according minority status to Jews and if so, the details thereof; and
- (b) the time by which Sikh and Muslim members would be appointed in the National Commission for Minorities?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF LOK SABHA STARRED QUESTION NO 142 FOR ANSWER ON 26-07-2017 ASKED BY SHRI PRASUN BANERJEE REGARDING MINORITY STATUS TO JEWS.

- (a) A request from some organizations of Jewish Community demanding grant of minority status has been received in this Ministry. Such proposals for notifying a community as minority community by the Central Government involve consultations with various stakeholders.
- (b) Chairperson, Vice-Chairperson and three Members have been nominated in the National Commission for Minorities (NCM) in May, 2017 and remaining vacant posts would also be filled up.
